

FORM A
PUBLIC ANNOUNCEMENT

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
SYSKA E-RETAILS LLP**

RELEVANT PARTICULARS	
1. Name of corporate debtor	SYSKA E-RETAILS LLP
2. Date of incorporation of corporate debtor	01/10/2015
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Pune
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-8498
5. Address of the registered office and principal office (if any) of corporate debtor	7, Akshay Complex Off Dhole Patil Road, Pune, Maharashtra, India, 411001
6. Insolvency commencement date in respect of corporate debtor	Order dated: 17.06.2025 Received on: 17.06.2025
7. Estimated date of closure of insolvency resolution process	14.12.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vijay P. Lulla IBBI/IPA-001/IP-P00323/ 2017-18/10593
9. Address and e-mail of the interim resolution professional, as registered with the Board	201, Satchitanand Bldg., 12th Road, Opp. Ram Mandir, Khar (West), Mumbai - 400 052. vijayplulla@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	203-B, Arcadia Building, 2nd Floor, Nariman Point, Mumbai - 400021. Email ID - syska.cip@gmail.com
11. Last date for submission of claims	01.07.2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: Same as address mentioned in Item No. 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SYSKA E-RETAILS LLP** on 17.06.2025 received on 17.06.2025.

The creditors of **SYSKA E-RETAILS LLP**, are hereby called upon to submit their claims with proof on or before 01.07.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.06.2025

Name and Signature of Interim Resolution Professional

Place: Mumbai

Vijay P. Lulla

IBBI Regn No. IBBI/IPA-001/IP-P00323/ 2017-18/10593

AFA: AA1/10593/02/311225/107970; Valid till 31.12.2025